

**COMMITTEE ON ABSENCE OF MEMBERS FROM
THE SITTINGS OF THE HOUSE**

(Sixteenth Lok Sabha)

NINTH REPORT

(Presented on 02.08.2017)

The Chairperson of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee to present the Report on their behalf, present this Ninth Report.

2. The Committee held a sitting on the 1st August, 2017.
3. The Committee considered applications for leave of absence from Four members. The details of these applications and recommendations of the Committee are given in the Appendix.

P. KARUNAKARAN

Chairperson,
Committee on Absence of Members
from the Sittings of the House

NEW DELHI:

Dated the 1st August, 2017

Shravana 10, 1939 (Saka)

APPENDIX
(*vide* para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Date of application	Period for which leave applied for	Reason for leave	Period for which leave of absence was recommended by the Committee
1.	Shri Sudip Bandyopadhyay	05.04.2017	31.01.2017 to 09.02.2017= 10 days; & 09.03.2017 to 12.04.2017= 35 days Total= 45 days	Detention in Jail	31.01.2017 to 09.02.2017= 10 days; & 09.03.2017 to 12.04.2017= 35 days Total= 45 days
2.	Shri Tapas Paul	05.04.2017	31.01.2017 to 09.02.2017= 10 days; & 09.03.2017 to 24.03.2017= 16 days Total= 26 days	Detention in Jail	31.01.2017 to 09.02.2017= 10 days; & 09.03.2017 to 24.03.2017= 16 days Total= 26 days
3.	Shri Rama Chandra Hansdah	25.04.2017	31.01.2017 to 09.02.2017= 10 days; & 09.03.2017 to 12.04.2017= 35 days Total= 45 days	Detention in Jail	31.01.2017 to 09.02.2017= 10 days; & 09.03.2017 to 12.04.2017= 35 days Total= 45 days
4.	Shri Chand Nath	19.07.2017	19.07.2017 to 11.08.2017= 24 days Total= 24 days	Illness of Self	19.07.2017 to 11.08.2017= 24 days Total= 24 days

